GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2854
ANSWERED ON:14.03.2011
SCHEME ON AFFORESTATION
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Auditor General has passed strictures on irregularities in schemes relating to afforestation, bio-diversity and conservation of rivers under Ministry;
- (b) if so, the details thereof and the names of the projects under which the targets could not be achieved;
- (c) the total amount of funds allocated to National Afforestation and Eco development and the departments related thereto for the above project during the last three years and the current year; and
- (d) the total number of voluntary organisations which have undertaken plantation work under the above scheme and the State-wise details of amount expanded thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) & (b) The Controller and Auditor General Report No. 17 of 2010-11 has observed certain inadequacies and made recommendations regarding the schemes relating to afforestation, bio-diversity and conservation of rivers. The name of the project and recommendations are given in Annexure I.
- (c) Total funds allocated for the projects is given below;
- S.No. Name of the Scheme/ programme Funds Allocated (Rs in crores)

2007-08 2008-09 2009-10 2010-11

- 1. Grants-in-Aid for Greening India 11.70 4.20 1.78 1.00 Scheme
- 2. National Afforestation Programme Nil Nil Nil Nil in Goa
- 3. Common Effluent Treatment Plant 7.36 1.60 Nil 1.77 (CETP), West Bengal
- (d) The total number of voluntary organizations which have undertaken plantation work since 2003-04 under the Grants-in-Aid for Greening India scheme is 560. The state-wise detail of amount released is given in the Annexure II.